

LOK SABHA
UNSTARRED QUESTION NO. 5396
TO BE ANSWERED ON 05.04.2023

CLUSTERS SANCTIONED UNDER NHDP

5396. MS. S. JOTHIMANI:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the number of clusters sanctioned in the country specifically in the State of Tamil Nadu under the National Handloom Development Programme (NHDP);
- (b) the number of weavers across the country including Tamil Nadu especially in the Karur constituency that have been provided training in technical areas under the skill upgradation training programme;
- (c) the number of weavers across the country particularly in the Karur constituency of Tamil Nadu that have been provided upgraded looms/accessories, lighting units and individual work-sheds under the scheme;
- (d) State-wise data on the number of loans sanctioned under Concessional Credit/Weaver MUDRA scheme since 2019; and
- (e) State-wise details of yarn provided to handloom weavers/societies under the Raw Material Supply Scheme?

उत्तर
ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (c): Details of number of handloom clusters wherein financial assistance has been provided under National Handloom Development Programme, across the country including Tamil Nadu State & Karur area is as under:

Interventions	Weavers benefitted (from 2015-16 to February 2023)		
	All India	Tamil Nadu	Karur
No. of clusters financially assisted	619	66	4
Skill upgradation training	73,945	5,456	140
Looms & upgraded accessories	59,750	14,624	1,025
Lighting unit	6,023	639	-
Worksheds	4,051	844	74

Skill upgradation training in technical areas viz. weaving, dyeing, printing, designing etc. was earlier conducted under National Handloom Development Programme. Since 2020-21, it is imparted under 'Scheme for Capacity Building in Textile Sector (SAMARTH)'.

(d): State-wise details of loans sanctioned from 2019-20 to 2022-23(till February, 2023) under Concessional Credit/ Weaver MUDRA scheme is given at Annexure-I

(e): State-wise details of yarn supplied to handloom weavers/ societies from 2017-18 to 2022-23(till February, 2023) under Raw Material Scheme is given at Annexure-II

Statement referred to in reply of part (d) of Lok Sabha Unstarred Question No.5396 for answer on 05.04.2023

State-wise number of loans sanctioned under Concessional Credit/Weaver MUDRA Scheme from 2019-20 to 2022-23 (till February'23)

Sl.No.	State/UT	Number of loan sanctioned
1	Andhra Pradesh	11,938
2	Arunachal Pradesh	10
3	Assam	157
4	Bihar	86
5	Chhattisgarh	43
6	Goa	1
7	Gujarat	38
8	Himachal Pradesh	12
9	Jammu & Kashmir	2,330
10	Karnataka	336
11	Kerala	837
12	Madhya Pradesh	52
13	Manipur	9
14	Odisha	252
15	Punjab	3
16	Rajasthan	4
17	Tamil Nadu	26,153
18	Telangana	1,845
19	Uttar Pradesh	224
20	Uttarakhand	1
21	West Bengal	30
	Total	44,361

Statement referred to in reply of part (e) of Lok Sabha Unstarred Question No.5396 for answer on 05.04.2023		
State-wise details of yarn supplied under Raw Material Supply Scheme from 2017-18 to 2022-23 (till February'23)		
Sl. No.	State/UT	Quantity of yarn supplied (in lakh kg.)
1	Andhra Pradesh	53.889
2	Arunachal Pradesh	0.150
3	Assam	8.453
4	Bihar	1.332
5	Chhattisgarh	149.306
6	Gujarat	2.226
7	Haryana	662.329
8	Himachal Pradesh	5.460
9	Jammu & Kashmir	1.249
10	Jharkhand	12.068
11	Karnataka	26.393
12	Kerala	432.849
13	Laddakh	0.001
14	Madhya Pradesh	10.570
15	Maharashtra	1.554
16	Manipur	5.779
17	Meghalaya	0.865
18	Mizoram	1.836
19	Nagaland	0.056
20	Odisha	23.393
21	Pudducherry	0.575
22	Rajasthan	2.983
23	Sikkim	0.062
24	Tamil Nadu	1,350.214
25	Telangana	56.276
26	Tripura	3.430
27	Uttar Pradesh	263.813
28	Uttrakhand	17.004
29	West Bengal	40.250
	Total	3,134.365
